

DIVISION BENCH

O-134

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/96(KB)2021
COMP.APPL/98(KB)2021

**Present: 1. Hon'ble Member(J), Shri Rajasekhar V.K.
2. Hon'ble Member(T), Shri Harish Chander Suri**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 07th July, 2021, 10:30 A.M

Name of the Company	MAJOR ASHUTOSH SRIVASTAVA (RETD.) Vs. GLOCAL HEALTHCARE SYSTEMS PRIVATE LIMITED		
Under Section	Sec. 59,Sec. 213,Sec. 241(1),Sec. 242(4),Sec. 244(1),Application under any other provisions ,Application under any other provisions		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

COUNSELS APPEARED THROUGH VIDEO CONFERENCE :

Mr. Souvik Bhadra, Advocate - For the Applicant

ORDER

The Ld. Counsel for the Applicant present.

Due to paucity of time, the matter could not be taken up for hearing today.

List this matter for hearing on 3rd September, 2021.

(Harish Chander Suri)
Member(Technical)

(Rajasekhar VK)
Member(Judicial)

GOUR_STENO